

(d) how many acres of paddy land have been acquired by the Manipur Administration in the Lamphelpat?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) The land in question, which belongs to the Manipur Administration, had been given on annual lease to cultivators. When it was decided to set up an Agricultural and Animal Husbandry Farm, the annual lease to the cultivators was not renewed. However, cultivators were permitted to harvest the standing crops. Wherever they failed to do so, orders were issued by the Manipur Administration for the payment of sale proceeds of the standing crops to the cultivators concerned. The Union Government did not issue any orders in this matter.

(b) Yes, some representations were received.

(c) The land was required for an Agricultural and Animal Husbandry Farm in Manipur. It is proposed to conduct field experiments at the Farm mainly on rice to evolve a suitable type of paddy for maximum yield under the conditions prevailing in Manipur. In the Animal Husbandry field, steps will be taken to improve the breed of cattle and to evolve an efficient type of cattle which would serve the dual purpose of providing power for agricultural operations and produce more milk for human consumption.

(d) The Administration acquired 750 acres of paddy land by not renewing the annual lease and evicting the unauthorised occupants.

Cattle Census in Manipur

285. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any accurate figures of cattle census for the Union Territory of Manipur;

(b) whether it is a fact that at present there is shortage of cattle for the purpose of ploughing the fields;

(c) whether it is a fact that cows have been employed indiscriminately in ploughing the fields as a result of shortage of bullocks; and

(d) whether any steps are proposed to be taken in the matter?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes, but for the year 1945 only.

(b) to (d). The information is being collected and will be placed on the Table of the Sabha as soon as it is received.

Co-operative Sugar Factory

286. Shri Manvendra Shah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any sugar factory that has been replaced by Co-operative Sugar Factory in India; and

(b) if so, in what manner and how much compensation was given to the mill-owner?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No, Sir.

(b) Does not arise.

Kandla-Raniwada Rail Link

287. Shri Damani: Will the Minister of Railways be pleased to state:

(a) when the Railway line from Kandla Station will be connected with Raniwada Station in Jalore district of Rajasthan; and

(b) when the regular passenger service is expected to commence?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). Expected in November, 1957.

Airfields at Shillong and Nowgong

288. Shri Liladhar Kataki: Will the Minister of Transport and Communications be pleased to state:

(a) the progress made so far in establishing air-fields at Shillong and Nowgong in the State of Assam; and

(b) when these air-fields are going to be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): Owing to technical difficulties and paucity of funds, there has been no progress in the establishment of these airfields.

Fishermen

289. **Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total earnings of fishermen of India from (a) Marine (b) fresh water fish in each of the years of the First Five Year Plan and in the first year of the Second Plan; and

(b) what if any, is the *per capita* increase of the annual earnings of fishermen during the above years as revealed to Government?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). No survey of this problem has yet been conducted and therefore no authentic information is available.

Sugar Production

290. **Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to lay on the Table a Statement showing:

(a) the quantity of sugar produced in India in the years 1952-53 to 1956-57;

(b) the total wage bills paid by the sugar industry in each of the above years;

(c) the total amount paid to cane growers in each year;

(d) the bonus paid by the industry to workers in each year;

(e) the gross and net profits earned by the industry in each year;

(f) the *per capita* average consumption in each year; and

(g) the average consumer prices of sugar in each year?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) to (g). A statement showing the required information is attached. [See Appendix III, annexure No. 401]

Poultry Farming

291. **Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to state the number of poultry of the imported variety (as distinguished from the indigenous) like white Leghorn Black Minorca, Rhode Island Red etc., raised in India as a result of the schemes introduced by the Community Projects and National Extension Service Block?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): 2,57,689 pedigreed birds and a large number of hatching eggs of imported varieties of poultry were produced and distributed in the Community Projects and National Extension Service Blocks upto September 1956.

Food Consumption

292. **Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether since the first year of the First Five Year Plan, there has been any definite increase in the nutrition of the people as could be calculated in Calories; and

(b) if so, a break up of Calories of each item in an average man's food consumption?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Yes.

ESTIMATED PER CAPITA AVAILABILITY OF FOOD FOR CONSUMPTION

Item of Consumption	Calories <i>per capita</i> per day	
	1950-51	1955-56
Cereals	1118	1257
Pulses	156	219
Sugar(gur)	141	154
Vegetable oils	71	78*
Other protective foods, Milk & Milk products, Meat, eggs, fish, fruits, vegetables and nuts.		
	202	226*

*Provisional.